

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 103 of 2013**

**Dated : 7<sup>th</sup> October, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Bihar Industries Association** **....Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission  
& Ors.** **...Respondent (s)**

**Counsel for the Appellant (s):** **Ms. Swapna Seshadri**

**Counsel for the Respondent(s):** **Mr. Mohit Kr. Shah  
Mr. Rituraj Choudhary for R.2**

**ORDER**

The Learned Counsel for the Respondent no. 2 again seeks some more time to file the reply. Accordingly, the Learned Counsel for the Respondent no. 2 is given last opportunity to file reply on or before 09.10.2013 after serving copy on the other side.

Post the matter for hearing on **24.10.2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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